

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE, KOLKATA BENCH**

M.A. NO.33 OF 2025

(ARISING OUT OF O.A. NO.138 OF 2024/EZ)

IN THE MATTER OF

BISHNU PRIYA MOHANTY

.... **APPLICANT**

-VERSUS-

STATE OF ODISHA & OTHERS

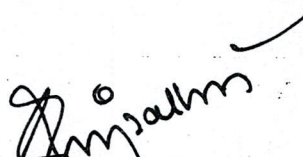
.... **RESPONDENTS**

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2	<u>ANNEXURE-A/4</u> The proof of realization of the above mentioned amount.	- 4 -

CUTTACK

DATE: 17.04.2026


(DEBASISH TRIPATHY)
ADDL. GOVT. ADVOCATE
E. NO.0-1254/07
M. NO.9437440156

X

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE, KOLKATA BENCH
M.A NO.33 OF 2025
(ARISING OUT OF O.A NO.138 OF 2024/EZ)

IN THE MATTER OF:

BISHNU PRIYA MOHANTY.

... APPLICANT

-VERSUS-

STATE OF ODISHA & OTHERS.

... RESPONDENTS

COMPLIANCE AFFIDAVIT FILED BY
DIVISIONAL FOREST OFFICER, KHURDA

I, Lade Gajanan Dayanand, aged about 36 years, Son of Dayanand Lade, at present working as Divisional Forest Officer, Khurda, At/P.O./Dist:Khurda, do hereby solemnly affirm and state as follows:-

1. That, I am the Respondent No.4 in this case. I have gone through the petition of the aforementioned Original Application and have understood the same. I am otherwise acquainted with the facts and records of the case.

2. That, Bishnupriya Mohanty filed the aforesaid O.A No.138 of 2024/EZ before this Hon'ble Tribunal and this Hon'ble Tribunal vide Order dated 29.01.2025 passed the following direction:

Dayanand
Gajanan
Lade

PRADIPTA KUMAR MOHANTY
NOTARY, CUTTACK TOWN
REGD.No-ON-04/1995

X

“19. We also direct the Divisional Forest Officer (DFO), Khordha to determine Environmental Compensation for illegal felling of 40-50 trees and the same shall be recovered from the persons who have felled the trees and the compensation so recovered shall be utilized towards compensatory afforestation as well as restoration of the Plots 1071, 343, 347, Khata No.319. These directions shall be complied within two months hereof and compliance report shall be filed by 30.04.2025.”

3. That, it is humbly submitted that, in obedience to the Order passed by this Hon'ble National Green Tribunal Eastern Zone Bench, Kolkata vide Order dated 29.01.2025 (Paragraph-19), after resorting to all necessary formalities. The present deponent has determined the valuation of trees, environmental compensation etc. at the tune of Rs.12,258/- (Rupees twelve thousand two hundred fifty eight only). The concerned individuals who are named in the FIR for commission of tree felling etc. for deposited the said amount in the meantime. The compensatory plantation work is going to be executed during up-coming planting season. The proof of realization of the above mentioned amount is annexed herewith as Annexure-A/4.

4. That, as submitted in the above paragraph, the direction of this Hon'ble Tribunal at Paragraph-19 of Order dated 29.01.2025 has been complied with.

M
 PRADIP KA KUMAR MOHANTY
 NOTARY, CUTTACK TOWN
 REGD.No-ON-04/1995

Sajjan Dasgupta
Lada

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5. That, the contents of the above paragraphs are true and correct to the best of my knowledge as derived from the official records and that nothing material has been concealed therefrom.

Identified by

D. Traipathy
Advocate

Lade Gajanan Dayanand
DEPONENT

VERIFICATION

I, Lade Gajanan Dayanand,, aged about 36 years, Son of Dayanand Lade, at present working as Divisional Forest Officer, Khurda, At/P.O./Dist: Khurda, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge as derived from official records and that nothing material has been concealed there from.

Verified at Cuttack on this the 17th day of April, 2026.



[Handwritten mark]

Lade Gajanan Dayanand
VERIFICANT

Solemnly sworn before me by..... *Lade Gajanan Dayanand,*
being identified by..... *D. Traipathy* Advocate
at Cuttack Town Dated..... *17/04/2026*
17/04/2026
P.K. MOHANTY, Notary, Cuttack Town
Regd. No-ON-04/1995

281956

No. 397

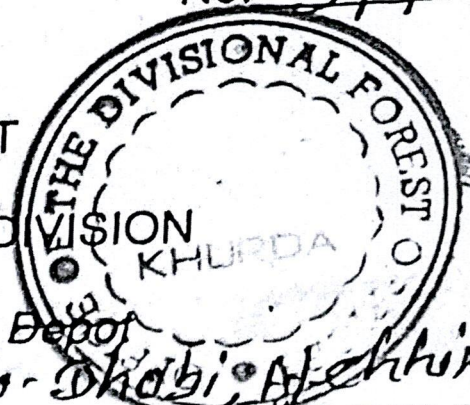
Schedule XVIII-- Form No. 66

MANUAL FORM No. 8

FOREST DEPARTMENT

Khordha

Tangi Range



RECEIVED from. Surendra Behera 90- Didi, Aekhtina, the sum of

Jankia, Khordha, Odisha & five others of same village, Rupees Twelve thousand being price of two hundred sixty eight logs

bought by him as detailed in Bill No. in part payment collection of Environmental Compensation H.R.T.O.A.

No. 138/2024 Filed by Bishnuraja Mohanty Vrs State of Odisha & others. Cubic Ft. Rs. 12258.00

Firewood at Rs. /

1- Bishnuraja Mohanty Firewood Quintal at Rs. per Rs.

2- Kartik Behera

3- Bijaya Biswal.

4- Balava Behera

5- Khageswar Dambal.

Total Rs. 12258.00

(Rupees twelve thousand two hundred sixty eight)

Dated 30/01/2026

The Tangi

Signature of Forest Officer in charge of Forest Dept. I/C, Tangi Range

N.B. - When required, this form may be in triplicate as Form No. 7. This form may be utilised for simple receipts.

OGP (Forms) DTP-208-5,000 Bks.-02-04-2007

True copy attested.

Rede

Divisional Forest Officer Khordha Division, Khordha